

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 552 OF 2007

NISHA KASHYAP

Petitioner(s)

VERSUS

ROHIT KASHYAP

Respondent(s)

(With appln(s) for stay and office report )

Date: 15/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. B.K.Chaudhary,Adv.for  
Mr. E.C. Vidya Sagar,Adv.

For Respondent(s) Mr. Sumit Kr.Khatri,Adv.  
Mr. Ashwani Bhardwaj,Adv.

UPON hearing counsel the Court made the following  
ORDER

Stand over for two weeks for filing rejoinder affidavit.

[SUMAN WADHWA]  
COURT MASTER

[MADHU SAXENA]  
COURT MASTER